## Central Administrative Tribunal Principal Bench

CP No.695/2015 in OA No.2028/2015

New Delhi, this the 21st day of April, 2016

Hon'ble Mr. V.N. Gaur, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

Raj Singh Gulia, Aged 59 years, S/o Shri Sheoji Ram, Working as Patwari in District, South West, Revenue Department, GNCT of Delhi, Kapashera, Delhi, R/o RZ-536, A-Gopal Nagar, Najafgarh, New Delhi-43.

...applicant

(By Advocate : Shri Yogesh Sharma )

## Versus

Shri K.K. Sharma, Divisional Commissioner, Govt. of NCT of Delhi, Revenue Department, 5 Sham Nath Marg, Delhi-52.

...respondent

(None)

## ORDER (ORAL)

## Mr. V.N. Gaur, Member (A) :-

Learned counsel for applicant submits that respondents have already passed an order granting the applicant relief prayed for in the OA. Accordingly, on instructions, he seeks permission to withdraw the CP.

2. In view of the above position, the CP is dismissed as withdrawn. Notice issued to the respondent stands discharged. No costs.

(Raj Vir Sharma) Member (J) (V.N. Gaur) Member (A)

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